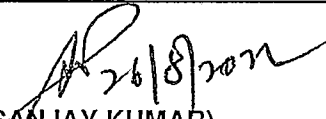


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, WEST DISTRICT, TIS HAZARI COURTS : DELHI

ORDER

In pursuance of Hon'ble High Court Postings/Transfers order No.23/G-I/Gaz.1A/DHC/2022 dated 24.08.2022 and in partial modification of order No.759/20169-20207/Power/ASJ/Gaz./PD&SJ West/2022 dated 15.07.2022, following link Courts are hereby constituted to dispose of all urgent matters including urgent criminal applications/miscellaneous applications/Bail Bonds/remand work or any other urgent matters as well as compliance of orders of Hon'ble Superior Courts/cases under Protection of Children from Sexual Offence Act (POCSO)/NDPS Act and also work relate to cases other than NDPS Act, filed in the Courts of the Judicial Officers, whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S.No	Name of the Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer	4 th Link Judicial officer	5 th Link Judicial Officer
1	Principal District & Sessions Judge (W)	Sh.Vishal Singh, ASJ-03	Sh. Shailender Malik, ASJ-06 (POCSO)	Sh. Samar Vishal, ASJ-08	Sh. Sunil Kumar Sharma, ASJ-09	Ms. Neha Paliwal Sharma, ASJ-05
2	Sh. Shailender Malik ASJ-06 (POCSO)	Ms. Neha Paliwal Sharma, ASJ-05	Sh. Ashok Kumar, ASJ(FTSC)(POCSO)-02	Sh. Sunil Kumar. Sharma , ASJ-09	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Sh. Manish Khurana, ASJ-04
3	Sh. Devendra Kumar Sharma, Spl. Judge, (NDPS Act)	Sh. Vishal Singh, ASJ-03	Sh. Kumar Rajat, ASJ-07(POCSO)	Sh. Ashok Kumar, ASJ(FTSC)(POCSO)-02	Ms. Riya Guha, ASJ(FTSC) (RC)-02	Sh. Sunil Kumar. Sharma, ASJ-09
4	Ms. Sugandha Aggarwal, ASJ-01 (POCSO)	Sh. Kumar Rajat, ASJ-07(POCSO)	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Ms. Riya Guha, ASJ(FTSC) (RC)-02	Ms. Ambika Singh, ASJ-02	Sh. Shailender Malik ASJ-06 (POCSO)
5	Sh. Vishal Singh, ASJ-03	Ms. Ambika Singh, ASJ-02	Sh. Manish Khurana, ASJ-04	Ms. Sugandha Aggarwal, ASJ-01 (POCSO)	Sh. Devendra Kumar Sharma, Spl. Judge, (NDPS Act)	Ms. Ankita Lal, ASJ(FTSC)(RC)-01
6	Sh. Manish Khurana, ASJ-04	Sh. Shailender Malik ASJ-06 (POCSO)	Sh. Sunil Kumar. Sharma, ASJ-09	Ms. Ambika Singh, ASJ-02	Ms. Aanchal, ASJ (SFTC)-01	Sh. Devendra Kumar Sharma, Spl. Judge, (NDPS Act)
7	Sh. Samar Vishal, ASJ -08	Sh. Devendra Kumar Sharma, Spl. Judge, (NDPS Act)	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Neha Paliwal Sharma, ASJ-05	Sh. Ashok Kumar, ASJ(FTSC)(POCSO)-02	Sh. Kumar Rajat, ASJ-07(POCSO)
8	Ms. Neha Paliwal Sharma, ASJ-05	Sh. Samar Vishal, ASJ -08	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Sh. Devendra Kumar Sharma, Spl. Judge, (NDPS Act)	Sh. Vishal Singh, ASJ-03	Sh. Ashok Kumar, ASJ(FTSC)(POCSO)-02
9	Sh. Sunil Kumar. Sharma, ASJ-09	Ms. Aanchal, ASJ (SFTC)-01	Sh. Shailender Malik ASJ-06 (POCSO)	Sh. Samar Vishal, ASJ -08	Sh. Manish Khurana, ASJ-04	Ms. Sugandha Aggarwal, ASJ-01 (POCSO)
10	Sh. Ashok Kumar, ASJ(FTSC)(POCSO)-02	Ms. Sugandha Aggarwal, ASJ-01 (POCSO)	Sh. Vishal Singh, ASJ-03	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Neha Paliwal Sharma, ASJ-05	Sh. Shailender Malik ASJ-06 (POCSO)
11	Sh. Kumar Rajat, ASJ-07(POCSO)	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Ms. Sugandha Aggarwal, ASJ-01 (POCSO)	Ms. Aanchal, ASJ (SFTC)-01	Sh. Ashok Kumar, ASJ(FTSC)(POCSO)-02	Ms. Riya Guha, ASJ(FTSC)(RC)-02
12	Ms. Ambika Singh, ASJ-02	Sh. Sunil Kumar. Sharma, ASJ-09	Sh. Samar Vishal, ASJ -08	Sh. Kumar Rajat, ASJ-07(POCSO)	Sh. Shailender Malik ASJ-06 (POCSO)	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01
13	Ms. Aanchal, ASJ (SFTC)-01	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Sh. Shailender Malik ASJ-06 (POCSO)	Sh. Sunil Kumar. Sharma, ASJ-09	Ms. Ambika Singh, ASJ-02
14	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Riya Guha, ASJ(FTSC) (RC)-02	Ms. Aanchal, ASJ (SFTC)-01	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Ms. Sugandha Aggarwal, ASJ-01 (POCSO)	Sh. Samar Vishal, ASJ -08
15	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Neha Paliwal Sharma, ASJ-05	Sh. Manish Khurana, ASJ-04	Sh. Samar Vishal, ASJ -08	Sh. Vishal Singh, ASJ-03
16	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Sh. Ashok Kumar, ASJ(FTSC)(POCSO)-02	Sh. Devendra Kumar Sharma, Spl. Judge, (NDPS Act)	Sh. Shailender Malik ASJ-06 (POCSO)	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Neha Paliwal Sharma, ASJ-05


(SANJAY KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

899/24271-24310

No. _____/Power/ASJ/Gaz./PD&SJ West/2022

Dated, Delhi the 26/8/22

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. All the Judicial Officers concerned.
4. The Administrative Officers (Judicial)/Branch Incharges, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (Judicial), Filing Section, West District, Tis Hazari Courts, Delhi.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. Reader to the undersigned.
9. For uploading on layers.
10. For uploading on centralized website through layers.


PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

